

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 19.02.2024**

**Misc. Application No. 986 of 2021  
And  
Appeal No. 443 of 2021**

Franklin Templeton Asset  
Management India Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Misc. Application No. 868 of 2021  
And  
Appeal No. 504 of 2021**

Franklin Templeton Trustee Services Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Appeal No. 505 of 2021**

Sanjay Sapre ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Misc. Application No. 869 of 2021  
And  
Appeal No. 506 of 2021**

Santosh Kamath ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Misc. application No. 870 of 2021  
And  
Appeal No. 507 of 2021**

Kunal Agrawal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Appeal No. 508 of 2021**

Sumit Gupta ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Appeal No. 509 of 2021**

Pallab Roy ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Appeal No. 510 of 2021**

Sachin Padwal Desai ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Appeal No. 511 of 2021**

Umesh Sharma ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**AND  
Appeal No. 512 of 2021**

Saurabh Gangrade ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shruti Rajan, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List these matters on April 22, 2024.

Ms. Meera Swarup  
Technical Member

19.02.2024  
PK